

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00618/2019
Chandigarh, this the 4th day of September, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...
Amarjit singh, aged 22 years, son of Late Sh. Jagsir Singh, r/o New Cantt Road, Street No. 8, Shahbaz Nagar, Faridkot – 152003.

....**Applicant**

(Present: None)

Versus

1. Bharat Sanchar Nigam Limited through its Chairman cum Managing Director, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi – 110001.
2. General Manager (Recruitment) Bharat Sanchar Nigam Limited Corporate Office Recruitment Branch, Eastern Court, 2nd floor Bharat Sanchar Bhawan, Janpath, New Delhi -110001.
3. General Manager (Telecom) Ferozepur- 152002.

....
Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Earlier order has not been complied with. None has appeared, even on revised call. It seems that the applicant has lost interest in pursuing the matter.
2. The O.A., along with MA NO. 060/00967/2019, is, accordingly, dismissed in default, for non-prosecution.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 04.09.2019**

'mw'